

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 170 & 171 of 2009

Dated: 9th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Association of Hospitals **Appellant (s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... **Respondent (s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran, Mr. Anand K. Ganesan &
Ms. Swapna Seshadri
Counsel for the Respondent (s) : Ms. Anjali Chandurkar, Ms. Smieeta Inna,
Mr. Hasan Murtaza, Ms. Junaira Rahman &
Ms. Shilpy Chaturvedi for R.2
(In Appeal No. 170/09)
Mr. Raunak Jain for Mr. Ravi Prakash R.2
(In Appeal No. 171/09)
Mr. Buddy A. Ranganadhan for MERC

ORDER

The learned counsel for the Respondents have argued at length.

The learned counsel for the Appellant seeks some time to make his Reply-
Submissions.

Post the matter for further hearing on **19.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**